



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,14th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5878/2017 CAVT. NO. 763/17	ABDUL QAYYUM SHEIKH and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.B SINHA MR.M GOGOI MR.S M H HAQUE	GA, ASSAM SC, SECONDARY EDUCATION FOR CAVEATOR MR.A RAHMAN
2	I.A.(Civil)/3680/2019 IN RSA/228/2005 (D/O) in RSA/228/2005	JIBAN DEY Versus LAL MOHAN DAS	MR. M K SHARMA	MR. S ZAMAN MS P BARMAN MR. M ALAM
3	CRL.A(J)/108/2024	MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR	MS. L DEVI	PP, ASSAM
4	I.A.(Civil)/871/2024 in WA/11384/2023	THE STATE OF ASSAM AND ORS Versus SAILENDRA NATH SARMA,	MR. N J KHATANIAR SC, EDU	MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2)
	WITH WA/11384/2023 (Filing Number)	SECRETARY OT THE GOV ASSAM EDUCATION Versus SAILENDRA NATH SARMA AND ORS. B	MR. N J KHATANIAR	
5	WP(C)/2488/2024	VIKRAM SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS. R DEVI DY.S.G.I.
6	WP(C)/4069/2024	UNION OF INDIA AND 2 ORS. Versus DEBEN KUMAR SAHARIA	MR. B CHAKRAVARTY SC, C.G.C.	

LEAVE NOTE OF ADVOCATES FOR 14/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025

8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR B SARMAH	11-02-2025	To	14-02-2025
15)	MR. R SARMAH	07-02-2025	To	20-02-2025
16)	MR K AGARWAL	10-02-2025	To	04-03-2025
17)	MR. K AGARWAL	10-02-2025	To	04-03-2025
18)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
19)	MR. N ALAM	10-02-2025	To	14-02-2025
20)	MR. R C PAUL	10-02-2025	To	15-02-2025
21)	MR. D K JAIN	12-02-2025	To	20-02-2025
22)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
23)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
24)	MR I HASSAN	11-02-2025	To	14-02-2025
25)	MS. B BHUYAN	14-02-2025	To	19-02-2025
26)	MS. N M DEKA	12-02-2025	To	04-04-2025
27)	MR H BETALA	12-02-2025	To	14-02-2025
28)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
29)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
30)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
31)	MR R ISLAM	13-02-2025	To	17-02-2025
32)	MR. A LAL	14-02-2025	To	14-02-2025
33)	MR A BRAHMA	14-02-2025	To	14-02-2025
34)	MR. M R SODIAL	17-02-2025	To	21-02-2025
35)	MS. R S SADIAL	17-02-2025	To	21-02-2025
36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/725/2015	PRASHANTA BORUAH Versus THE STATE OF ASSAM AND 15 ORS	MRM R ADHIKARI MR.C K S BARUAH MR.T N SRINIVASAN	MR.S C KEYAL GA, ASSAM(R1,3-6) MR. B SARMA C.G.S.C.(R2) ASSTT.S.G.I.
2	WP(C)/3273/2022	DIP NARAYAN KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	GA, ASSAM SC, GAD

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36)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025